

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.03.2021

**ORDER NO. 42 of 2021**

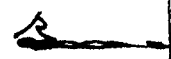
Hon'ble President is pleased to order the additional sitting on **26.03.2021** for **CESTAT, New Delhi** as follows:

<b>PERIOD</b>	<b>CORAM</b>	<b>WORKS ASSIGNED</b>
26.03.2021	Sh. Anil Choudhary, Member (Judicial)	Single Member matters
26.03.2021	Ms. Rachna Gupta, Member (Judicial)	Single Member matters

Note:

1. If one of the SM Benches is not sitting the other Bench will hear both the lists.
2. The adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order



**(Bineesh Kumar K. S.)**  
**Registrar**

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**Deputy Registrar**